

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Transstroy (India) Limited Date of Commencement of Liquidation: 18-09-2019; List of Stakeholders as on Date: 01-05-2021; Name of IP: Dr Govindarajula Venkata Narasimha Rao; Last 5 digit of registration number: 10893

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0		0		0	0	0	NA
2	Liquidation costs incurred till date	0	474846129	0	474846129	0	0	0	NA
3	Secured financial creditors	15	76490836817	15	76490836817	0	0	0	Annexure 3
4	Unsecured financial creditors	16	25176130064	16	24350106155	0	826023909	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	199	46777746	146	25182849	0	21594896	0	Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	157	2088158287	157	339406314	0	1748751973	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	921079900	0	0	0	0	921079900	Annexure 9
Total		388	105197828943	334	101681472144	0	1770346869	0	